

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

for order

C.P No.401/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company	Bishender Singh -Vs- Khosla Steel Industries Pvt Ltd		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

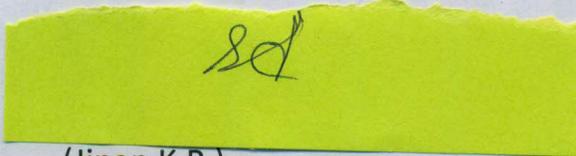
1. CS. ROHIT KUMAR KESHARI } PETITIONERS.
CPS }

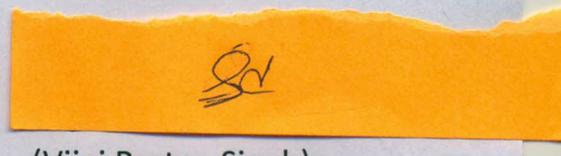
Rohit Keshari
09/10/17.

ORDER

Ld. Pr. CS for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)